

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

6. I.A. 1740/2020
IN
C.P.(IB)-1621(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.01.2021**

NAME OF THE PARTIES: Suraksha Asset Reconstructions Private Limited
V/s
Mack Star Marketing Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Mr. Vividh Tandon, counsel for the corporate debtor and Mr. Shyam Kapadia,
counsel for the financial creditor are present.

Counsel for the financial creditor seeks time for filing reply in I.A. 1740/2020.
Time granted.

I.A. 1740/2020 will be heard with CP 1621/2019. List this matter on
05.02.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)